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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL.) 824/2020

AQIL HUSSAIN

...Petitioner

Through: Mr. Mehmood Pracha, Mr. Shariq
Nisar & Mr. Jatin Bhatt, Advocates.

versus

STATE OF NCT OF DELHI & ORS.

...Respondents

Through: Mr. Rahul Mehra, Standing Counsel;
Ms. Richa Kapoor & Mr. Chaitanya
Gosain, Advocates along with DCP
Rajesh Deo & DCP Pramod Singh
Kushwah, for respondent/ GNCTD.
Mr. Aman Lekhi, ASG; Mr. Amit
Mahajan, Senior Standing Counsel;
and Mr. Rajat Nair, Advocate, for
respondent/ UOI.

CORAM

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER

12.06.2020

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Arguments heard.

Judgment reserved.

VIPIN SANGHI, J

RAJNISH BHATNAGAR, J

JUNE 12, 2020

B.S. Rohella